

Title: Demanded Government protection on behalf of Visva-Bharati for their copy-right of Rabindranath Tagore"s works which is to be expired by the next year and requested to allocate more funds for multi-lingual translation of Tagore"s works.

SHRI PRIYA RANJAN DASMUNSI : The other matter that I would like to bring to the notice of the House is a very important matter. It is not a matter of a party opinion or a political opinion. I hope the Government would respond to this after I conclude. This relates to Vishwa Bharati.

Gurudev Rabindranath Tagore handed over the copyright to Vishwa Bharati. Vishwa Bharati is seeking protection from the Government for their copyright which would expire sometime next year.

MR. SPEAKER: Now, you are raising two matters and not one.

SHRI PRIYA RANJAN DASMUNSI : I think, the Government should consider not to make misuse of the commercial use of these things. It is not linked with Tagore only, it is linked with the whole Visva Bharati's heritage and traditions. It is not my party's view. It is my individual view.

Mr. Speaker, Sir, this matter has been approached by the Students Union of the Visva Bharati, syndicate and the Vice Chancellor that they should be given more funds for the multi-lingual translation of Tagore literatures.

So, the Government should consider in right earnest to expand the copyright period also.